

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

214. IA/1384/2022 C.P. (IB)/3937(MB)2019

IN THE MATTER OF

Silver Broom India

... Petitioner

Vs

M/S. La Villa Cafe Pvt Ltd

... Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 24.06.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

Applicant in Person: Adv. Kairav Trivedi (VC)

For the Respondent No.12: Adv. M.R. Nair (PH)

For the Respondent No.5 : Adv. Kingston D'souza (PH)

For the Respondent No.6: Adv. Anushka Shetty (VC)

For the Respondent No.11: Adv. Ryan D'Souza (VC)

ORDER

Adjourned to **29.07.2024**.

Sd/-
MADHU SINHA
Member (Technical)

Sd/-
REETA KOHLI
Member (Judicial)

/Avdhesh K Patel/